

DETAILS OF POSTS OF REGISTRAR IN NCLT AND NCLAT TO BE FILLED ON DEPUTATION BASIS

| S.No. | Name of Posts | No. of Posts | Pay Band | Grade Pay | Eligibility |
|-------|------------------|--------------|----------------|-----------|---|
| 1. | Registrar, NCLAT | 1 | Rs.37400-67000 | Rs.10000 | <p>Officers of the Central Government or State Government or Union territory or Statutory Organisations or State/Higher Judicial Service or Tribunals:</p> <p>(a) (i) holding analogous posts on regular basis in the parent cadre or department; or</p> <p>(ii) with two years' regular service in the grade rendered after appointment thereto on regular basis in the pay band - 4, Rs. 37400-67000 with grade pay of Rs 8900; or</p> <p>(iii) with three years' regular service in the grade rendered after appointment thereto on regular basis in the pay band - 4, Rs 37400-67000 with grade pay of Rs 8700; and</p> |

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|--|--|--|--|---|
| | | | | <p> (b) possessing the following educational qualification and experience: Essential: Degree in Law from a recognised University. Desirable: Experience in personnel and administrative matters. Note 1: The period of deputation including the period of deputation in another <i>ex-cadre</i> post held immediately preceding this appointment in the same or some other organisation or Department of the Central Government shall ordinarily not exceed three years. Note 2: The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of applications. Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2006 or the date from </p> |
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| <p>which the revised pay structure based on the recommendations of the Sixth Central Pay Commission has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the said Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale, and where this benefit will extend only for the post(s) for which that grade pay or pay scale is the normal replacement grade without any upgradation.</p> | <p>Officers of the Central Government or State Government or Union territory or Statutory Organisations or State/Higher Judicial Service or Tribunals:</p> <p>(a) (i) holding analogous posts on regular basis in the parent cadre or department; or</p> <p>(ii) with two years' regular service in the grade rendered after appointment thereto on regular basis in the pay band - 4, Rs. 37400-67000 with grade pay of Rs 8900; or</p> <p>(iii) with three years' regular service in</p> |
| | Rs.10000 |
| | Rs.37400-67000 |
| | 1 |
| <p>2. Registrar, NCLT</p> | |

(5)

the grade rendered after appointment thereto on regular basis in the pay band - 4, Rs 37400-67000 with grade pay of Rs 8700; and

(b) possessing the following educational qualification and experience:

Essential:

Degree in Law from a recognised University.

Desirable:

Experience in personnel and administrative matters.

Note 1: The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organisation or Department of the Central Government shall ordinarily not exceed three years.

Note 2: The maximum age limit for appointment by deputation shall be not exceeding 56 years as on the closing date of receipt of applications.

Note 3: For the purpose of appointment on deputation basis, the service rendered on a regular basis by an officer prior to the 1st January, 2006 or the date from which the revised pay structure based on the recommendations of the Sixth Central Pay Commission has been extended, shall be deemed to be service rendered in the corresponding grade pay or pay scale extended based on the recommendations of the said Pay Commission except where there has been merger of more than one pre-revised scale of pay into one grade with a common grade pay or pay scale, and where this benefit will extend only for the post(s) for which that grade pay or pay scale is the normal replacement grade without any upgradation.

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ANNEXURE-II

FORMAT OF APPLICATION

Attested copy
of passport
size
photograph to
be pasted

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| 1. | Name in Full (IN BLOCK LETTERS) | |
| 2. | Post Applied For (strike off the option not applicable) | i) Registrar, NCLT, or ii) Registrar, NCLAT, or iii) Registrar, NCLT and Registrar, NCLAT |
| 3. | Date of Birth | |
| 4. | Date of superannuation | |
| 5. | Service to which you belong | |
| 6. | Whether SC/ST/OBC (Attested copy of the relevant certificate to be attached) | |
| 7. | Office Address i) Telephone No. ii) Fax No. | |
| 8. | Correspondence Address i) Telephone No. - (Res, Mobile) ii) Fax No. iii) Email Id (Mandatory) | |

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|-------------|--|-----------------|--------------------|----------|--|--|
| 9. | Permanent Address | | | | | |
| 10. | Present Pay with Pay Band and Grade Pay | | | | | |
| 11. | Educational Qualifications (Matric onwards): | | | | | |
| Exam Passed | Name of University/ Institute/ Board | Year of Passing | Duration of Course | Subjects | Percentage of Marks (Mention Distinction, if any) | |
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|-------------------------------------|--|-------------------|----|---|---------------------------------------|------------------|
| 12. | Details of employment in chronological order) If needed, enclose a separate sheet duly authenticated by your signature in the format given below): | | | | | |
| Name of Office/Instt./ Organisation | Post Held (Designation) | Period of service | | Nature of Appointment (Reg./Ad-hoc/ Deputation) | Scale of Pay/ Pay Band and Grade Pay# | Nature of Duties |
| | | From | To | | | |
| 13. | Details of experience in chronological order, if any, of handling judicial work, including under the Companies Act, 1956 (Specify number of years of such experience). | | | | | |
| 14. | Nature of present employment i.e. Permanent / Ad-hoc/Temporary) | | | | | |
| 15. | In case the present employment is held on deputation, please state: a) The date of initial appointment. b) Period of appointment with | | | | | |

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| | address c) Name of the parent office/organisation. | |
| 16. | Details of training undergone: | |
| 17. | Details of proficiency in computer: | |
| 18 | Any other information, applicant wants to furnish: | |
| 19. | Please state briefly how you find yourself best suitable for the post applied for: | |
| | | |

Applicants not holding the post in the Pay Band/Grade Pay pertaining to Central Government should indicate the equivalence of the pay scale viz-a-viz the Central Government's pay scales (with proof).

It is certified that the information furnished above is correct and true to the best of my knowledge. In the event of my selection I shall abide by the terms and conditions of services attached to the post.

Place:-

Date:-

(Signature)

Name: _____

(Certificate to be furnished by the Employer/Head of office/Forwarding authority)

Certified that the particulars furnished by ----- are correct and he/she possesses educational qualifications and experience mentioned in vacancy circular. It is also certified:-

- (i) That there is no vigilance/disciplinary case or criminal case pending or contemplated against Sh. /Smt. -----.
- (ii) That his/her integrity is certified.
- (iii) That his/her CR/APAR dossier in original is enclosed/photocopies of the ACRs/APAR for the last five years duly attested by an officer of the rank of Under Secretary to the Govt. of India or above, are enclosed.
- (iv) That no major/minor penalty has been imposed on him/her during the last ten years." -or -- list of major/minor penalties imposed on him/her last ten years is enclosed.
- (v) That the cadre controlling authority has no objection to the consideration of the applicant for the post mentioned in this advertisement

Signature-----

Name and Designation-----

Tel. No.-----

Office Seal

Place :

Date:

List of enclosures:

- 1.
- 2.
- 3.
- 4.
- 5.